- (b) if so, whether the proposal has been approved; and
- (c) if so, the details thereof?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) to (b) Government has approved establishment of 10 Mega Food Parks in the first phase out of 30 Mega Food Parks envisaged for the Eleventh Five Year Plan, in the States of Andhra Pradesh, Assam, Jharkhand, Karnataka, Maharashtra, Punjab, Tamil Nadu, Uttarakhand, Uttar Pradesh and West Bengal. Therefore no proposal has been called for by the Government from the State of Orissa.

(c) Under the earlier scheme of Infrastructure Development for Food Parks, setting up of one Food Park has been approved in Khurda, Orissa. Out of total amount of approved grant of Rs. 4.00 crore, Rs. 3.00 crore has already been released to the Implementing Agency namely Industrial Infrastructure Development Corporation (IDCO) so far. As per the progress report furnished by the State Nodal Agency (SNA), 121.459 acres of land has been allotted to 78 industrial units and a total of 11 industrial units have been commissioned so far.

Food processing training and sensitization-cum-awareness programmes in Orissa

- 698. SHRI PYARIMOHAN MOHAPATRA: Will the Minister of FOOD PROCESSING INDUSTRIES be pleased to state:
- (a) whether Government of Orissa has proposed to organize thirteen Food Processing Training and Sensitization-cum-Awareness Programmes in the State;
 - (b) if so, the details thereof; and
 - (c) whether the proposal has been approved?

THE MINISTER OF FOOD PROCESSING INDUSTRIES (SHRI SUBODH KANT SAHAY): (a) No, Sir.

- (b) However, Ministry has approved 24 Entrepreneurship Development Programmes (EDP) for the State of Orissa to 8 different organizations (Government organisations 3 and Private organisations 5). Out of the 3 numbers of Government organisations, one each is from Government of Orissa, Government of Andhra Pradesh and Government of India, respectively.
 - (c) The following proposals for EDPs have been approved for Orissa State:-

SI.	Name of the Organisation	Nature of Organisation	No. of
No.			EDPs approved
1	2	3	4
1.	Institute for Entrepreneurship	Under Government of	5
	Development, Bhubaneshwar, Orissa	Orissa	

1	2	3	4
2.	National Institute of MSME, Hyderabad	Under Government of India	5
3.	APITCO Ltd., Hyderabad, Andhra Pradesh	Under Government of Andhra Pradesh	5
4.	Institute of Marketing Management and Studies, Cuttack, Orissa	Private	5
5.	Association for Development Initiative, Orissa	Private	1
6.	Netaji Memorial Club, Kendrapara, Orissa	Private	1
7.	Narimangal Mahila Samiti, Puri, Orissa	Private	1
8.	Orissa Multipurpose Development Centre, Bhubaneshwar, Orissa	Private	1

Impact of obscene, violent and horror content on television

699. SHRI RAMDAS AGARWAL: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

- (a) whether Government has made any review/study on the impact of the depiction of obscene, violent and horror content on television on the masses particularly school children;
- (b) if so, the details of such programme reviewed by Government including reality shows, cartoon films showing horror scenes;
- (c) whether Government has any proposal to regulate depiction of such contents in day-to-day increasing TV channel programmes; and
 - (d) if so, the action Government has taken, so far, in this regard?

THE MINISTER OF STATE IN THE MINISTER OF INFORMATION AND BROADCASTING (SHRI CHOUDHURY MOHAN JATUA): (a) No, Sir. Ministry of Information and Broadcasting has not made any review/study in this regard.

- (b) Does not arise.
- (c) and (d) There is no provision of pre-censorship of content telecast on Television Channels, however content telecast on Television Channels is governed by the Programme Code and Advertisement Code provided in the Cable Television Networks (Regulation) Act, 1995 and Rules framed thereunder. Whenever any violation of the Codes is brought to the notice of the Government, action is taken as per the above mentioned rules. This Ministry has constituted an Inter Ministerial Committee (IMC) to look into the violations of the Programme and Advertising Codes.